**BENCH-I** 

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P. (IB) No.504/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company Under Section		Scrapes (India) -Versus- Balaji Paper & Newsprint Pvt.Ltd.  8 & 9 IBC		

I) ANUT SINGH AVISHEK DAS ACHOKKUMARSINGH Advocates for A.Das The Corporate 23/10/2017

Debtor

2) Althishe K Sekder 3 A diocale restable 1909 (creditor) ORDER

Ld. Counsel for the petitioners and the respondents are present.

It appears from the record that petitioner has not complied with the provisions of Section 9(3)(b) & (c) of the Insolvency & Bankruptcy Code, 2016. Petitioner is directed to comply with the above provisions within 7 days from today.

Petitioner has also sought leave of the Court to file rejoinder. Prayer is allowed. Rejoinder may be filed within 7 days.

List on 15/11/2017 for admission.

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(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)

LOJ.A

Advacaber for the Corporabe Debber

ANUS SINGH AVISHEK DAS ACHOKKOMAR SINGH